## Annexure – 7 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020 Name of the corporate debtor: M/s. Surya Exim Limited; Date of commencement of CIRP: 03.02.2021 NCLT order C.P. (IB) No. 247/7/NCLT/AHM/2020 dated 03.02.2021 List of creditors as on: 13.09.2021 List of operational creditors (Other than Workmen and Employees and Government Dues)

## List of operational creditors (Government dues)

														(Amount in₹)	1	
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted							Amount			
	Department	Government	Identificatio n No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Wheth er related party?	voting share in CoC. if	Amount of contingen t claim	of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Commercial Tax	Office of the Assistant Commissioner of State Tax	N.A.	15.02.2021	3138025	2637229	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	500796.00	0.00	
2	Income Tax Department (TDS Range, TDS Circle)	Ministry of Finance	N.A.	19.02.2021	89810	89810	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	0.00	0.00	
3	Assessment and Collection Department	Asstt. Assessor & Collector (Octroi) Mr. Raju Kathe	N.A.	16.02.2021	30498	30498	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	0.00	0.00	
4	Deputy Commissioner of Customs		N.A.	07.06.2021	13,49,906	1	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	0.00	1349905.00	
L		TOTAL			4608239	2757538								500796.00	1349905	